

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 198 OF 2015

AND

APPEAL NO. 6 OF 2016

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 198 OF 2015

In the matter of:

Powergrid Corporation of India Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. Bipin Gupta for R-3 to R-5

APPEAL NO. 6 OF 2016

In the matter of:

Powergrid Corporation of India Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Akansha Tyagi

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra
Mr. Suraj Singh for R.3 to 5

Mr. Sriharsha Peechara for R-18

ORDER

List these matters on **11.01.2017**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
ts/vt

(Justice Ranjana P. Desai)
Chairperson